

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Lucknow & Barabanki**

No. 205 /AR (S)/2009, Dated Allahabad: May 14, 2009

**Subject: Regarding representation of Stay/Premature transfer of Judicial
Officers.**

Sir,

With reference to the Court's Circular Letter No. 29/AR(S)/2008 dated 19.12.2008 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers:

Sl. No.	Name of officer with designation and place of posting S/Sri	Stay/Premature	Remarks/ date of order
1.	Shakti Kant, Additional District & Sessions Judge, Lucknow	Stay	Rejected 13.5.2009
2.	Mohd. Hussain, Additional District & Sessions Judge, Lucknow	Stay	Rejected 13.5.2009
3.	Susri Ankita Shukla, Additional Civil Judge (JD), Lucknow	Stay	Rejected 13.5.2009
4.	Biplava Kumar, Additional District & Sessions Judge, Barabanki	Stay	Allowed 13.5.2009
5.	Susri Kavita Nigam, Judicial Magistrate, Barabanki	Stay	Rejected 13.5.2009

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Services)